

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00625/2014

Jabalpur, this Wednesday, the 06th day of March, 2019

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Ashok Kumar Bharosiram
S/o Late Shri Bharosiram
Aged about 35 years,
Occupation Track Man in the office of
Senior Section Engineer PWI
North Burhanpur
District Burhanpur (MP) PIN 450331
(By Advocate –**None**)

-Applicant

V e r s u s

1. Union of India, Through General Manager,
Central Railway G.M. Office,
Chhatrapati Shivaji Terminal
Mumbai PIN 400001

2. Divisional Railway Manager (Personnel)
DRM Office, Central Railway
Bhusawal PIN 425201

3. Assistant Divisional Engineer
Central Railway DRM Office
Bhusawal PIN 425201

4. Shri Hariom Prakash Senior Section Engineer
PWI North Burhanpur District Burhanpur
District Burhanpur PIN 450331

5. Divisional Railway Engineer
Central Railway DRM Office
Bhusawal PIN 425201

- Respondents

(By Advocate –**Shri Arun Soni**)

O R D E R (Oral)
By Navin Tandon, AM:-

None for the applicant.

2. On 23.08.2018, learned counsel for the applicant had requested to list the matter for hearing under 'Top of Hearing'. Accepting the prayer, the matter was listed under 'Top of Hearing' on 05.09.2018, 19.11.2018 and again today. However on these three occasions there has been no representation on the part of the applicant. Thus, it seems that the applicant has lost interest in pursuing the matter.

3. In these circumstances, we are left with no option but to dismiss this case for want of prosecution. Accordingly, this Original Application is dismissed.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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